NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/359/ (IB)/2017

NAME OF THE PETITIONER(S)

: MAITRI ADVERTISING WORKS PVT LTD

NAME OF THE RESPONDENT(S)

: BORG ENERGY INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mittreyi kasthurirangan Monica Chopda

Petitioner

for k. Hacishamkan

BORG ENEVERY IMPRO (P) LAM Respondent

S.V. Poavin Rathinam.

B. Karthhyan

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner sought time to get instructions from his client. In the meantime, Counsel for Petitioner is directed to propose the name of IRP by seeking consent, as prescribed. Put up on 07.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)